

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-4099-JK (LD) of 2026

DATED:- 01 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 01.04. 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


01/04/26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.4099– JK (LD) of 2026 dated 01.04.2026

S.no	Case title	OIC
1	WP(C) No. 1/2024 c/w CCP(S) No. 21/2024 MOHAMMAD FAROOQ & ORS. V/S UT of J&K & Ors	Mohammad Muqadas. Assistant Registrar Cooperative Societies, (hqr) in the office of Additional Registrar Cooperative Societies, Kashmir
2	High Court Wp(C)/3038/2025 K B Koul Versus Ut Of J And K Th Commissioner/Secretary Cooperative Department, Jammu And Others	Ms. Shahaba Khanam, Sr. Auditor, O/o Joint Registrar, Audit Jammu
3	High Court WP(C)/3383/2025 Nedhi Abrol Vs Ut Of J And K Th Commissioner Secretary, Cooperative Department, Jammu And Ors	Ms. Simranjit Kour, Asstt. Registrar, (Hqr) Coop. Societies, Jammu
4	High Court WP(C)/3345/2025 Ruby Kumari Versus Ut Of J And K Th Commissioner Secretary Cooperative Department Jammu and Ors	Mr. Atin Sharma Asstt Registrar HQ Coop Societies
5	Special Tribunal Bench II STJ/II/322/2025 Bharat Bhushan Vs UT of J&K Cooperative Societies	Mr. Avishake Raina, Senior Auditor, O/o DAO Ramban

